

DIVISION BENCH  
COURT - I

O-239

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

RCP(CA)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	<b>SANKARI PRASAD BATABYAL &amp; ANR VS VICTOR HEALTH CLINIC PVT LTD &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Ritoban Sarkar, Adv. : For Petitioner  
Mr. Aman Agarwal, Adv.  
Mr. Kaushik Chatterjee, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Post this matter on **4/7/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**